

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1301  
ANSWERED ON:16.11.2010  
ASSISTANCE TO WIDOWS OF CPF PERSONNEL  
Natrajan Meenakshi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has formulated any scheme for the widows of Central Para-military Forces (CPF) personnel;
- (b) if so, the details thereof, force-wise;
- (c) the financial assistance provided by the Government to such widows during each of the last three years and the current year, force-wise;
- (d) the number of widows still waiting for financial assistance, force-wise; and
- (e) the steps taken by the Government to provide financial assistance to such widows?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO REPLY OF LOK SABHA UNSTARRED QUESTION NO. 1301 BY KUMARI MEENAKSHI NATARAJAN FOR ANSWER ON 16/11/2010

(a)&(b): Yes Madam, Government has formulated schemes for widows of CPF personnel. Brief details of the scheme are as under:-

(i) If the death occurred due to active duty, then widow is entitled for Liberalized Pensionary Award, which is equal to last pay drawn and provision of family pension for other cases.

(ii) Ex-gratia compensation @ ` 15 lac for death on active duty and @ 10 lac for death on duty, as the case may be, is entitled to widow of the deceased CPF personnel.

(iii) 5% vacancies reserved for compassionate appointments for widows and Next of Kins of the deceased CPF personnel.

(iv) Prime Minister's Scholarship Scheme for the wards of the widows of Non Gazetted officers.

(v) Welfare And Rehabilitation Board has been set up to attend to the grievances of the widows by the State and District Welfare Officer concerned.

(vi) Central Police Canteen facility providing goods on cheaper rates is also authorized.

(c): Financial Assistance provided during the last three years is as under:-

(Amount in lac)

CPF 2007-2008 2008-2009 2009-2010 2010-2011

AR 197.50 247.50 300.00 250.00

BSF 200.00 420.00 679.00 300.00

CISF 25.00 102.50 535.00 100.00

CRPF 757.50 985.00 1990.00 2775.00

ITBP 117.50 180.00 300.00 205.00

SSB 75.00 190.00 190.00 200.00

Total 1372.50 2125.00 3994.00 3830.00

(d)&(e): The 52 cases of financial assistance are pending for want of succession certificates from the competent courts or completion of various other formalities. Regular efforts are being made for early settlement of these pending cases by all the forces:

CPF Number of cases pending

AR 03

BSF 05

CISF 06

CRPF 38

ITBP -

SSB -

Total 52